

**Success Achieved by Scientists of Bhabha Atomic Research Centre in separating U-233 From Used Fuel of Atomic Plants**

1593. SHRI VISHWANATH PRATAP SINGH : Will the Minister of ATOMIC ENERGY : be pleased to state :

(a) whether Bhabha Atomic Research Centre scientists have succeeded in separating U-233 from the used fuel of our atomic plants ; and

(b) if so, whether Government are considering to put a prototype plant for the separation of U-233 ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) (a) Yes, Sir.

(b) The question of a prototype plant for the separation of U-233 will be taken up when sufficient quantities of U-233 are produced in our fast breeder test reactor.

**Number of Members of National Committee on Science and Technology**

1594 SHRI VISHWANATH PRATAP SINGH . Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of full-time members in the National Committee on Science and Technology ;

(b) the number of Study Groups of the National Committee on Science and Technology in which each member works ; and

(c) the full-time responsibilities of each member ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) The National Committee on Science and Technology has 10 members. None of the members is on full-time basis.

(b) The Committee has constituted 22 panels. Each panel has 3 to 4 members who are drawn from the Committee. On an average each member is represented on 5 panels. The panels in turn have formed a number of groups

and sub-groups comprising scientists, technologists and other experts.

(c) Does not arise in view of the fact that none of the member is on a full-time basis.

**Coordination of Efforts of U.P. and M.P. for Development of Backward Areas**

1595. SHRI AMAR NATH CHAWLA: Will the Minister of HOME AFFAIRS be pleased to state .

(a) whether Uttar Pradesh and Madhya Pradesh have agreed to coordinate their efforts in solving some of the problems including development of backward areas and of irrigation and power projects ,

(b) whether a Joint Committee of the officers of the two States has also been set up to consider some of the inter-State irrigation and power schemes ,

(c) whether the Planning Commission will also be associated with this work and if so, in what manner ;

(d) the time by which the problems in the two States are likely to be solved , and

(e) the number of Districts in these two States in the country which have been declared backward ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (c) At the last meeting of the Central Zonal Council held on 10th July 1972 the representatives of Uttar Pradesh and Madhya Pradesh had agreed to set up a Joint Committee of officers to study the various irrigation and electricity projects which could be taken up as inter-State projects. It was also agreed that there should be a Joint Coordination Committee of the States with the concerned Adviser of the Planning Commission as Chairman, to coordinate the development of the Bundelkhand region.

(d) As the problem of accelerated development of backward areas involves long term planning, it is not possible to specify any time limit.

(e) In Uttar Pradesh 27 districts and in Madhya Pradesh 22 districts have been identified as backward by the concerned State Government.